GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2160
ANSWERED ON:02.12.2009
REPORT OF ADMINISTRATIVE REFORMS COMMISSION
Bhagat Shri Sudarshan;Laguri Shri Yashbant Narayan Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Administrative Reforms Commission has submitted its Sixth Report;
- (b) if so, the salient features of the Report; and
- (c) the action taken by the Government on the recommendations of the Report?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Science and Technology; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Earth Sciences; MINISTER OF THE STATE IN THE MINISTRY OF Prime Minister's Office; MINISTER OF THE STATE IN THE MINISTRY OF Personnel, Public Grievances and Pensions; and MINISTER OF THE STATE IN THE MINISTRY OF Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

- (a): Yes, Sir.
- (b): The Sixth Report of the Administrative Reforms Commission titled `Local Governance An inspiring journey into the future' focuses on issues relating to rural and urban local governance with a specific focus on the need for democratic decentralization. Copies of the Report have been placed in the Parliament Library and can also be viewed on this Department's website http://darpg.nic.in. The Government's decision on the recommendations are also available at the said website.
- (c): Recommendations pertaining to States have been sent to them for consideration and implementation. Other accepted recommendations are being implementation by government.